

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4386/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAYA SINGH & ORS.

Respondent(s)

Date : 23-07-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankit Goel, AOR
Mr. Ngukato, Adv.

For Respondent(s)

Mr. Anil Kumar Gautam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the Respondent Nos. 1 to 3, 5 and 6 to file Counter Affidavit.

Respondent No. 4 has refused to accept the service of notice sent to him under registered cover. This refusal on his part constitutes proper service.

Notice could not be served to Respondent No. 7 as postal remarks shows "died". Hence, Ld.counsel for the petitioner shall file the death certificate within a period of four weeks'.

List again on 25.11.2019.

SURINDER S. RATHI
Registrar